

Central Administrative Tribunal Jammu Bench, Jammu

T.A.No.8254/2020 (SWP No. 1443/2011)

Thursday, this the 25th day of March, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd, Jamshed, Member (A)

Waheeda Hounser, 21 years D/o Abdul Aziz Parray, R/o Hajin Sonawari.

..Applicant

(Mr. B.A. Zargar, Advocate)

Versus

- 1. State of Jammu & Kashmir through Commissioner/Secretary to Govt. Social Welfare Department, Civil Secretariat Srinagar/Jammu.
- 2. Director, Social Welfare Department, Kashmir, Srinagar.
- 3. District Programme Officer, ICDS Project Baramulla/Bandipora.
- 4. Child Development Project Officer, HAJIN.

..Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

The T.A. is referable to an SWP No. 1443/2011 (T.A. No. 8254/2020) filed by Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir.

(Mohd. Jamshed) (Justice L. Narasimha Reddy) Member (A) Chairman

March 25, 2021 /vv/sunil/ ankit/